

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.06.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of Principal Bench Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 164/2022 & IA No.380 381 of 2022	Madhu Malampati Vs M/s.Eqirus Capital Pvt.Ltd., and 2 Ors	Anirudh Krishnan Adarsh Subramanian	
2.	Comp App (AT)(CH)(Ins) No. 167/2022	Captain Sahil Seghal Vs M/s LEPL Projects Limited	Shireen Sethna Baria B Saroj Kajal Kumari	
3.	Comp App (AT)(CH)(Ins) No. 168/2022	Captain Sahil Seghal Vs M/s LEPL Projects Limited	Shireen Sethna Baria B Saroj Kajal Kumari	
4.	Comp App (AT)(CH)(Ins) No. 169/2022 & IA No.388 389 390 of 2022	Greeta Mani Vs JJ Fincap Pvt Ltd.,	R Parthasarathy Madhan Babu Vishnu Mohan	
5.	Comp App (AT)(CH)(Ins) No. 180/2022 & IA No.407 408 of 2022	Dopesh Raja Vs Sadhnala Venkata Rao and Anr	Sandeep Kumar Ambalavanan Amrith Bhargav Jerin Asher Sojan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6	Comp. App (AT)(CH)No. 48/2021 & IA No. 553 & 554/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd	D. Peruman Saranyan	
7	Comp App (AT)(CH) No. 53/2021 & IA No. 612 & 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd	Kausik Chatterjee	AR. Ramanathan Caveator for Respondent
8	Comp App (AT)(CH) No. 60/2021 & IA No. 694/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson & Company Ltd WITH	H. Karthik Seshadri C. Suraj	AR. Ramanathan Caveator for Respondent

9	Comp App (AT)(CH) No. 62/2021 & IA No. 716/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson & Company Ltd	H. Karthik Seshadri C. Suraj	AR. Ramanathan Caveator for Respondent
10	Comp App (AT)(CH)(Ins) No. 192/2021	Telangan State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty RP of Techtron Poly Lenses Limited & anr	Pooja Chopda	Shabber Ahmed R2 Nethi Mallikarjuna Shetty RP
11	Comp. App. (AT)(CH)(Ins) No. 196/2021	Srinivasa Rao Idupulapati Vs ISR Infra Private Limited & Anr	Ramalingam & Associates	JVL Bharathi R1 Ananda Gomathi R2
12	Comp App (AT)(CH)(Ins) No. 238/2021	Andritz Hydro P Ltd Vs Ravindra Beleyur RP & 3 Ors	Shruti Kanodia Deepika Murali	T. Ravichandran R1 Varun Srinivasan R3 Akshay Sharma R4 R2 Notice Returned 08/11/2021
13	Comp. App (AT)(CH) No. 10/2022 & IA No. 109/2022	Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd	Kausik Chatterjee	AR Ramanathan Caveator For Respondent
14	Comp. App (AT)(CH)(Ins) No. 23/2022 & IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd & Anr	Sandeep Gopalakrishnan	Notice Served on R2-05/03/2022 Notice Returned on R1-14/03/2022(No such Addressee)
15	Comp App (AT)(CH)(Ins) No. 108/2022 IA No. 243,244 & 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Adithya Reddy	
16	Comp App (AT)(CH)(Ins) No. 113/2022 & IA No. 264 & 265/2022	N.K. Hari Babu, Suspended Director Indowind Energy Ltd Vs Export – Import Bank of India & Anr	Ramalingam & Associates	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT)(CH)(Ins) No. 157/2021	R. Arumugasamy Vs Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr WITH	B. Natarajan	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
18	Comp App (AT)(CH)(Ins) No.158/2021	R. Arumugasamy Vs Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr	B. Natarajan	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
19	Comp App. (AT)(CH)(Ins) No.244/2021	Ramanathan Bhuvaneshwari Vs Skylark Ithaka Buyers Welfare Association & Anr	RSA Law Consultants	V. Nallasenapathy R1 R2 Served on 25-10-2021

20	Comp App (AT)(CH)(Ins) No. 246/2021 & IA No. 515/2021	K.K. Ropeways Ltd Vs Billion Smiles Hospitality Pvt Ltd	R.S. Diwaagar	Notice served on 12/11/2021
21	Comp App (AT)(CH)(Ins) No. 89/2022 in IA No.197 &198 / 2022	Precious Energy Holding Limited BV1 Vs State Bank of India & Arr	R.Maheswari	Vidyalaxmi Vipin R1 T.Ravichandran R2
22	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP For Aster Pvt Ltd With	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
23	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati

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For Assistance,

1.Asst.Registrar - **PH No. : 044-2888 0500**

2.Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)